

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/5547/2025 BLAPL/2145/2025	SANTA @ SANTOSH KUMAR NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /3 /2025 J.M.F.C,TANGI(Khordha) GR/000002/2025
2	D-BLAPL/3793/2025 BLAPL/2146/2025	JASOBANTA RANA VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	JAGATPUR /650 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001587/2024
3	D-BLAPL/5334/2025 BLAPL/2147/2025	MADHU TANTI @ MADHUSUDAN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /95 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000137/2024
4	D-BLAPL/5715/2025 BLAPL/2148/2025	SATRUGHAN BISWAL @ SANU @ SUNITH @ JAGA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	DEOGARH /134 /2007 A.D.J.,DEOGARH(Debagarh) ST/0000105/2023
5	D-BLAPL/5224/2025 BLAPL/2149/2025	RASHMI RANJAN BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000676/2024
6	D-BLAPL/4459/2025 BLAPL/2150/2025	PRADIPTA SAHU @ PRADEEPTA SAHU @ KANHA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /291 /2024 1ST A.D.J.,PURI(Puri) ST/0000029/2024
7	D-BLAPL/2447/2025 BLAPL/2151/2025	ANANDA HALDAR@RAHUL SAHANI VS STATE OF ODISHA	SYED IQBAL VS	GOSANINUAGAM /108 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Gosani) Spl/0000024/2024
8	D-BLAPL/4366/2025 BLAPL/2152/2025	SK AKRAM @ RAJU VS STATE OF ODISHA	SANGRAM KESHARI BURMA VS	LAXMISAGAR P.S. /333 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESHWAR CT/0000234/2024
9	D-BLAPL/5762/2025 BLAPL/2153/2025	PITAMBAR @ PITAM MUDULI @ KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /149 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000103/2024
10	D-BLAPL/5791/2025 BLAPL/2154/2025	NABIN KISHOR PRADHAN @ NABIN KISHOR PADHAN VS STATE OF ODISHA	JULU KHANSAMA VS	CHARMAL /14 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000058/2025
11	D-BLAPL/5797/2025 BLAPL/2155/2025	LADU KISHOR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	SARANGADA /23 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000050/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/5802/2025 BLAPL/2156/2025	SANKARSAN BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAIKANI-DIHI /29 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000006/2025
13	D-BLAPL/5804/2025 BLAPL/2157/2025	ISWAR KULESIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	NARAYANPATNA /51 /2020 ADDL DISTRICT AND SESSIONS JUDGE CT/0000007/2021
14	D-BLAPL/5865/2025 BLAPL/2158/2025	PRATAP KUMAR DIGAL VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	TOMANDO /36 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000070/2025
15	D-BLAPL/5835/2025 BLAPL/2159/2025	JOHN KHADIA @ JON KHADIA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	BRAJARAJNAGAR /68 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000246/2024
16	D-BLAPL/5636/2025 BLAPL/2160/2025	TAPAS RANJAN MAHARANA VS STATE OF ODISHA	SATYAPADA SHARMA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PANPOSH(Sundargarh) GR/0000191/2025
17	D-BLAPL/5811/2025 BLAPL/2161/2025	BIKESWAR SA VS STATE OF ODISHA	GOURI MOHAN RATH VS	LAKHANPUR /8 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000051/2025
18	D-BLAPL/5746/2025 BLAPL/2162/2025	BHIMASEN MAJHI @ BHIMA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	RAMACHANDRAPUR /338 /2024 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000677/2024
19	D-BLAPL/5854/2025 BLAPL/2163/2025	SAFIKUL SK. @ KHOKAN VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /35 /2021 2ND ADJ,CUTTACK(Cuttack) Spl/0000029/2021
20	D-BLAPL/5562/2025 BLAPL/2164/2025	JITENDRA PRADHAN VS STATE OF ODISHA	SATYAPADA SHARMA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PANPOSH(Sundargarh) GR/0000191/2025
21	D-BLAPL/5749/2025 BLAPL/2165/2025	PRASAD GANTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /156 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000085/2024
22	D-BLAPL/5750/2025 BLAPL/2166/2025	SWOPNA DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMAGIRI /2 /2025 J.M.F.C.,R.UDAYAGIRI(Gajapati) GR/0000011/2025
23	D-BLAPL/5794/2025	DAYANIDHI MAJHI	RAKESH BEHERA	KARLAPAT /30 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2167/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000096/2024
24	D-BLAPL/5718/2025 BLAPL/2168/2025	UTSAB MALIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BANIGOCHA /129 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000093/2024
25	D-BLAPL/5763/2025 BLAPL/2169/2025	MANUEL ANANDA VS STATE OF ODISHA	DR BINOD KUMAR MISHRA VS	R.UDAYAGIRI /167 /2024 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000089/2024
26	D-BLAPL/5770/2025 BLAPL/2170/2025	RAKESH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /31 /2022 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000041/2022
27	D-BLAPL/5808/2025 BLAPL/2171/2025	NAINA @ JAYAPRAKASH MALIK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI MODEL /356 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAJARDA GR/0000926/2024
28	D-BLAPL/5732/2025 BLAPL/2172/2025	TUFAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1073 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002087/2024
29	D-CMP/7276/2025 CMP/285/2025	INDUMATI NAYAK VS BALAKRUSHNA NAYAK	RAMAKRISHNA NAIK VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK CS/0000037/2022
30	D-CMP/4086/2025 CMP/286/2025	DALIMA MUDULI VS BHAJANANANDA MUDULI	PRAFULLA CHANDRA DAS VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CMA/0000021/2017
31	D-CRLA/4450/2025 CRLA/261/2025	MAKURU JUANGA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	PANDAPADA /8 /2019 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000002/2021
32	D-CRLA/5785/2025 CRLA/262/2025	BHAGABAN DAS@BHAGABAN DASH @BHAGABAN PRADHAN DASH VS STATE OF ODISHA	SOUGAT DASH VS	PANIKOILI /88 /2013 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000527/2013
33	D-CRLLP/5238/2025 CRLLP/14/2025	SURESH CHANDRA MISHRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001056/2020
34	D-CRLMA/5630/2025 CRLMA/27/2025	NALINIPRABHA DANDASENA VS	SHYAM MANOHAR VS	TIKIRI /92 /2013 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-CRLMC/5474/2025 CRLMC/808/2025	STATE OF ODISHA SIMBUL RAJ NAYAK VS	BIBHU PRASAD CHHUALSINGH VS	// ADVA /18 /2011 J.M.F.C.MOHANA(Gajapati) GR/0000044/2011
36	D-CRLMC/5518/2025 CRLMC/809/2025	STATE OF ODISHA GOUTAM MALLIK VS	JAGABANDHU ROUT VS	JAJPUR ROAD /155 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000480/2024
37	D-CRLMC/4443/2025 CRLMC/810/2025	STATE OF ODISHA GANGADHAR SAHU VS	SUJATA JENA VS	DEOGARH /328 /2022 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000014/2022
38	D-CRLMC/3003/2025 CRLMC/811/2025	STATE OF ODISHA DHIRA PATRA VS	PRAVASH CHANDRA JENA VS	DEOGARH /109 /2011 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000306/2011
39	D-CRLMC/3852/2025 CRLMC/812/2025	STATE OF ODISHA JAYAPRAKASH PANI@JOYPRAKASH PANI VS	BYOMAKESH TRIPATHY VS	JAJPUR TOWN /385 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0000272/2023
40	D-CRLMC/5051/2025 CRLMC/813/2025	STATE OF ODISHA SAROJ KUMAR ROUT VS	SAMARENDRA MOHANTY VS	JAJPUR SADAR /145 /2020 S.D.J.M.,JAJPUR(Jajapur) CT/0001442/2020
41	D-CRLMC/5500/2025 CRLMC/814/2025	STATE OF ODISHA ABHISEK SAHOO VS	PRADEEPTA KUMAR SWAIN VS	JATNI P.S. /136 /2020 J.M.F.C.,JATNI(Khordha) GR/0000146/2020
42	D-CRLMC/5519/2025 CRLMC/815/2025	STATE OF ODISHA SASMITA MAHARANA VS	DEEPANKAR PANIGRAHY VS	JEYPURE MAHILA /14 /2019 SR CIVIL JUDGE (WOMENS COURT) AT GR/0000378/2019
43	D-CRLMC/5533/2025 CRLMC/816/2025	STATE OF ODISHA RAJA KHAN VS	AMLAN SHAKTI PAUL VS	PURUNABAZAR /189 /2022 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra ST/0000253/2022
44	D-CRLMP/5713/2025 CRLMP/271/2025	STATE OF ODISHA JYOTI RANJAN PATI VS	BIJAYA KUMAR RAGADA VS	BHARATPUR PS /75 /2023 ()
45	D-CRLMP/3958/2025 CRLMP/272/2025	STATE OF ODISHA PRAFULLA CHANDRA BEHERA VS SUPTD. OF POLICE, BHADRAK	KARUNAKAR NAYAK VS	// BASUDEVPUR /862 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CRLREV/4913/2025 CRLREV/100/2025	ASHA KUMARI DASH VS STATE OF ODISHA	ADITYA CHANDAN LENKA VS	GOSANINUAGAM /132 /2024 3RD ADDL.SESSION JUDGE CUM SPL.JU Spl/0000035/2024
47	D-CRLREV/5473/2025 CRLREV/101/2025	BISWAJIT RATH VS TAHASILDAR,TALCHER	BIRENDRA KUMAR MOHAPATRA VS	// S.D.M.,TALCHER(Anugul) CMC/0000258/2024
48	D-ITA/7479/2025 ITA/7/2025	THE DCIT, CENTRAL CIRCLE 2 VS M/S. HOTEL SUKHAMAYA PVT LTD.	SUBASH CHANDRA MOHANTY, SR.S.C.(IT) VS	// () //
49	D-MACA/7496/2025 MACA/252/2025	MANAGER(LEGAL), SBI GENERAL INSURANCE CO. LTD., KHUDA VS RINA RANI NAYAK @ BEHERA	G.P.DUTTA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000053/2023
50	D-MACA/5496/2025 MACA/253/2025	LIZARANI DAS VS D.M.,M/S ORIENTAL INSURANCE CO. LTD.,BALASORE	LAKSMIDHAR KABI VS	// III MACT,JAJPUR(Jajapur) Mac/0000137/2014
51	D-MATA/6906/2025 MATA/84/2025	MANOJ DAS VS SUJATA MOHANTY	PRAFULLA CHANDRA ACHARYA VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000624/2019
52	D-TRP(C)/7501/2025 TRP(C)/55/2025	SRUTI MAHALIK VS SUSANTA KUMAR MAHALIK	LALATENDU DAS VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000023/2025
53	D-TRP(C)/7597/2025 TRP(C)/56/2025	SWETA SUMAN DAS VS SWAGAT PANDA	LALATENDU RAY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000071/2025
54	D-TRP(C)/5288/2025 TRP(C)/57/2025	AFSANA PARVEEN VS SK. MANTAJ MAHAMMAD	PRAVASH CHANDRA JENA VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000785/2024
55	D-WA/7549/2025 WA/486/2025	STATE OF ODISHA VS TARANI KUMAR SAHU	ARABINDA TRIPATHY, A.G.A. VS	// () //
56	D-WA/7550/2025 WA/487/2025	STATE OF ODISHA VS SUDAM CHARAN DASH	ARABINDA TRIPATHY, A.G.A. VS	// () //
57	D-WP(C)/7055/2025	PUJA PRIYADARSINI SAHOO	SUDHIR KUMAR MALLICK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5768/2025	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/6963/2025 WP(C)/5769/2025	PANABUDHI ORAM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
59	D-WP(C)/7475/2025 WP(C)/5770/2025	DEBENDRA KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
60	D-WP(C)/7141/2025 WP(C)/5771/2025	HIMANSHU SEKHAR NAIK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
61	D-WP(C)/7428/2025 WP(C)/5772/2025	BICHITRA KUMAR DAS VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
62	D-WP(C)/7270/2025 WP(C)/5773/2025	SANTOSH KUMAR GUPTA VS DISTRICT CONSUMER DISPUTE REDRESSAL COMMISSION, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
63	D-WP(C)/7486/2025 WP(C)/5774/2025	LAXMIDHAR SAGADIA VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
64	D-WP(C)/7449/2025 WP(C)/5775/2025	ODISHA GRAMYA BANK, GADAMA BRANCH, JAGATSINGHPUR VS THE DIRECTORATE OF PRINTING STATIONARY AND PUBLICATION, CUTTACK	HEMANTA KUMAR MOHANTA VS	// 0 //
65	D-WP(C)/7305/2025 WP(C)/5776/2025	ABHIMANYU MAHANTA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
66	D-WP(C)/7498/2025 WP(C)/5777/2025	SANATANA BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
67	D-WP(C)/7303/2025 WP(C)/5778/2025	PRADYUMNA KUMAR SETHY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
68	D-WP(C)/7466/2025 WP(C)/5779/2025	JAYANTI LOKANATH VS	BHABANI PRASAD MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-WP(C)/7500/2025 WP(C)/5780/2025	THE COMNR OF CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK BIPRA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// // 0 //
70	D-WP(C)/7510/2025 WP(C)/5781/2025	SCHOOL MANAGEMENT COMMITTEE, RADHAKRISHNA JEW UPPER PRIMARY SCHOOL, NARSINGHOPUR, BHADRAK VS STATE OF ODISHA	SAGAN KISHOR VS	// 0 //
71	D-WP(C)/7062/2025 WP(C)/5782/2025	RACHNA SETHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
72	D-WP(C)/6140/2025 WP(C)/5783/2025	PRIYAMBADA RUPADARSHINI BISWAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
73	D-WP(C)/7520/2025 WP(C)/5784/2025	ANITA KUMARI NAYAK VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
74	D-WP(C)/6138/2025 WP(C)/5785/2025	RANJAN KUMAR BHUYAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
75	D-WP(C)/7522/2025 WP(C)/5786/2025	SATYAJIT RAYCHOUDHURY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
76	D-WP(C)/4467/2025 WP(C)/5787/2025	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
77	D-WP(C)/3122/2025 WP(C)/5788/2025	M/S.BIJOY KUMAR ROUT, KENDRAPARA VS JOINT DIRECTOR, DGGI, BBSR	PRAKASH KUMAR JENA VS	// 0 //
78	D-WP(C)/7132/2025 WP(C)/5789/2025	SUKANTA KUMAR RAY VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
79	D-WP(C)/7133/2025 WP(C)/5790/2025	SURESH CHANDRA PARIDA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-WP(C)/7026/2025 WP(C)/5791/2025	FAKIR CHARAN MAHANTA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
81	D-WP(C)/7499/2025 WP(C)/5792/2025	RAMESH CHANDRA PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
82	D-WP(C)/7451/2025 WP(C)/5793/2025	BIDYADHAR BHUYAN VS COLLECTOR CUM DIST.MAGISTRATE CUTTACK	PRADOSH KUMAR DAS VS	// 0 //
83	D-WP(C)/7514/2025 WP(C)/5794/2025	ASHOK KUMAR MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
84	D-WP(C)/7555/2025 WP(C)/5795/2025	NITU PRIYADARSHINI VS MEMBER SECRETARY REHABILITATION COUNCIL OF INDIA (RCI),NEW DELHI	ASHOK KUMAR MOHANTY VS	// 0 //
85	D-WP(C)/7404/2025 WP(C)/5796/2025	NIRANJAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
86	D-WP(C)/7559/2025 WP(C)/5797/2025	NRUSINGH CHARAN MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
87	D-WP(C)/7530/2025 WP(C)/5798/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
88	D-WP(C)/7562/2025 WP(C)/5799/2025	SRINIBASH MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
89	D-WP(C)/7517/2025 WP(C)/5800/2025	J.SANTOSH RAO VS VICE CHAIRMAN BHUBANESWAR DEVELOPMENT AUTHORITY	RAJAKISHORE SAHOO VS	// 0 //
90	D-WP(C)/7618/2025 WP(C)/5801/2025	SUCHITRA NAYAK VS STATE OF ODISHA	SARADA DASH VS	// 0 //
91	D-WP(C)/7535/2025	GOUTAM SATAPATHY	AMIT KUMAR SAA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5802/2025	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/7630/2025 WP(C)/5803/2025	Y.VENKATESWARI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
93	D-WP(C)/7548/2025 WP(C)/5804/2025	HIMANSU SEKHAR NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
94	D-WP(C)/7594/2025 WP(C)/5805/2025	KRUSHNA CHANDRA KANHAR VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //
95	D-WP(C)/7682/2025 WP(C)/5806/2025	RABINDRA NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
96	D-WP(C)/7551/2025 WP(C)/5807/2025	TAPAN KUMAR SAMAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
97	D-WP(C)/7546/2025 WP(C)/5808/2025	BATA KRUSHNA PALAI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
98	D-WP(C)/7653/2025 WP(C)/5809/2025	M/S.HAREKRUSHNA SAHOO, KENDRAPARA VS CHIEF COMMISSIONER OF CT AND GST ODISHA, BBSR	ITISHREE TRIPATHY VS	// 0 //
99	D-WP(C)/7542/2025 WP(C)/5810/2025	GOURANGA CHARAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
100	D-WP(C)/7655/2025 WP(C)/5811/2025	M/S. HAREKRUSHNA SAHOO, KENDRAPARA VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
101	D-WP(C)/7538/2025 WP(C)/5812/2025	STHITI PRAGYAN TRIPATHY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
102	D-WP(C)/7657/2025 WP(C)/5813/2025	GIRISH CHANDRA BARIK VS	SUKANTA KUMAR DALAI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/7164/2025 WP(C)/5814/2025	STATE OF ODISHA BIKRAM SINGH VS THE COLLECTOR, BALASORE	SAILAZA NANDAN DAS VS	// // ()
104	D-WP(C)/6296/2025 WP(C)/5815/2025	RANJIT KUMAR NAHAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// ()
105	D-WP(C)/5210/2025 WP(C)/5816/2025	SAROJ KANTA MOHAPATRA VS STATE OF ODISHA	SATYA PURNA PANDA VS	// ()
106	D-WP(C)/7244/2025 WP(C)/5817/2025	ARDHENDU PANI VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// ()
107	D-WP(C)/7477/2025 WP(C)/5818/2025	THE PROPRIETOR, VINAYAKA TRADERS, SUNDERGARH VS SANJITA DAS	SURENDRA KUMAR DASH VS	// ()
108	D-WP(C)/6435/2025 WP(C)/5819/2025	RANJIT KUMAR NAHAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// ()
109	D-WP(C)/7467/2025 WP(C)/5820/2025	SADHABA DEI VS STATE OF ODISHA	SUDARSAN BEHERA VS	// ()
110	D-ABLAPL/2602/2025 ABLAPL/2138/2025	SANKET KUMAR SAHU VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	LINGARAJ P.S. /312 /2024 ()
111	D-ABLAPL/4978/2025 ABLAPL/2139/2025	MENAKA MAHALIK VS STATE OF ODISHA	AMBIKA BALLAV MALLICK VS	MARINE PST TALCHUA /111 /2023 ()
112	D-ABLAPL/5625/2025 ABLAPL/2140/2025	ROCKY JENA @ CHHOTU VS STATE OF ODISHA	RABINDRA KUMAR LENKA VS	CANTONMENT ROAD /50 /2025 ()
113	D-ABLAPL/5667/2025 ABLAPL/2141/2025	SIMANTA MAITY @ SRIMANTA MAITI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KENDRAPARA /185 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-ABLAPL/5714/2025 ABLAPL/2142/2025	GOBINDA KRADIKA VS STATE OF ODISHA	MOHAMMED RIAZ VS	MUNIGUDA /71 /2021 () //
115	D-ABLAPL/4475/2025 ABLAPL/2143/2025	SEKH RIYAJUDDIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /55 /2025 () //
116	D-ABLAPL/5729/2025 ABLAPL/2144/2025	BAGHA @ SOUBHAGYA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KUNDHEIGOLA /200 /2024 () //
117	D-ABLAPL/5216/2025 ABLAPL/2145/2025	SUKANTA SUNDARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /332 /2024 () //
118	D-ABLAPL/5170/2025 ABLAPL/2146/2025	MALAYA KUMAR MALIK VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	PATTAMUNDAI MODEL /24 /2025 () //
119	D-ABLAPL/5726/2025 ABLAPL/2147/2025	DIPU NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /28 /2025 () //
120	D-ABLAPL/5196/2025 ABLAPL/2148/2025	RUDRA PRASAD SENAPATI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	ASTARANGA /23 /2025 () //
121	D-ABLAPL/5717/2025 ABLAPL/2149/2025	SOURAV PRADHAN @ SOURAV RANJAN PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	LOISINGHA(BOLANGIR) /24 /2025 () //
122	D-ABLAPL/5280/2025 ABLAPL/2150/2025	ISWAR CHANDRA BEHERA VS STATE OF ODISHA	SUKANT KUMAR NAYAK VS	ASTARANGA /23 /2025 () //
123	D-ABLAPL/5197/2025 ABLAPL/2151/2025	KOTHARI PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /56 /2025 () //
124	D-ABLAPL/5219/2025 ABLAPL/2152/2025	SANKAT NAYAK VS STATE OF ODISHA	RAKESH BEHERA VS	MARINE PS ARAKHAKUDA /9 /2025 () //
125	D-ABLAPL/4551/2025	SARASWATI MALIK	SATYA NARAYAN MISHRA 4	BASUDEVPUR /80 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2153/2025	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/5484/2025 ABLAPL/2154/2025	SUSHANTA KUMAR SALA VS STATE OF ODISHA	PRATIK DASH VS	PURUNABAZAR /40 /2025 () //
127	D-ABLAPL/5404/2025 ABLAPL/2155/2025	GOPAL KRUSHNA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANTALA /66 /2025 () //
128	D-ABLAPL/5688/2025 ABLAPL/2156/2025	NIGAMANANDA CHOUDHURY VS STATE OF ODISHA	PAMI RATH VS	BURLA /74 /2025 () //
129	D-ABLAPL/5758/2025 ABLAPL/2157/2025	SUDHANSU ROUT @ NINI VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /169 /2007 () //
130	D-ABLAPL/5765/2025 ABLAPL/2158/2025	DIPTISH SAHANI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /46 /2025 () //
131	D-ABLAPL/5757/2025 ABLAPL/2159/2025	JAYANTI SOREN VS STATE OF ODISHA	SURESH KUMAR JENA VS	BERHAMPUR /12 /2025 () //
132	D-ABLAPL/5769/2025 ABLAPL/2160/2025	AJAY MOHARANA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000367/2024
133	D-ABLAPL/5772/2025 ABLAPL/2161/2025	CHINMAYA NAYAK VS STATE OF ODISHA	LALATENDU RAY VS	NAUGAON /330 /2024 () //
134	D-ABLAPL/5727/2025 ABLAPL/2162/2025	RAM SINGH MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	DHARMABANDHA PS /12 /2023 () //
135	D-ABLAPL/5780/2025 ABLAPL/2163/2025	BIRANCHI DHIR VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /123 /2025 () //